## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 31(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.S.K MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY:

Anil Goyal & Ors.

V/s.

M/s.Kalyan Polypacks Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO	O. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
3.	MR. YASH MR. SON MS. CRIS	HISHRA, ADV MISHRA, ADV DAM SHARMA, AD SHTY KAUL, HOV MITANU, ADV	THE RETITIONERS	faul

Mest on 13.9.2016. YANT K. MARMANT MR. NEERAJ SHARMA

CHIEF JUSTICE M.M. KUMABI

(S.K. MOHAPATRA) MEMBER (T)

23rd August, 2016 (P.K. Sud)